

**Statement Showing the list of Civil & Criminal Cases are to be
taken up for hearing/argument on 21-12-2020
In The Court of D.P Kumara Swamy,
District Judge, Family court, Kalaburagi.**

Sl. No.	Case No.	Stage of the case	Hearing date	Name of the advocate for appellant/petitioner accused	Name of the respondent advocate
First Session (11.AM. To 2.00PM)					
01.	CrI.Misc.297/2019	Notice.	21-12-2020	Vijayalaxmi.M.	–
02.	CrI.E.P87/2020	Notice.	21-12-2020	N.Rajashekhar.	–
03.	CrI.Misc.29/2020	Compromise.	21-12-2020	Asadulla.	--
04.	CrI.Misc.266/2019	Steps.	21-12-2020	Umesh.S.P.	--
05.	CrI.Misc.88/2019	Evidence.	21-12-2020	N.G.Devangaon	H.G.Yelsangi.
06.	CrI.Misc.32/2020	Evidence.	21-12-2020	Mqk.Baiy.	–
07.	CrI.E.P.05/2017	Compromise	21-12-2020	B.I.Dafedar.	S.M.Rane.
08.	CrI.Misc.124/2019	Evidence.	21-12-2020	Syed Mastan.	Mohan.R.Rathod.
09.	CrI.Misc.92/2018	Evidence.	21-12-2020	Ravi.G.M.	A.D.Chavan.
10.	O.S.21/2016	Argument	21-12-2020	H.A.Biradar.	Sarasijaa.Rajan.
11	M.C.263/2020	Notice.	21-12-2020	C.D.Vardhan.	–
12	M.C.206/220	Notice.	21-12-2020	Suresh.Tengli	--
13	M.C.97/2019	Chief.of.Pw1	21-12-2020	Malati.S.Reshmi.	M.S.Yalameli.
14	M.C.131/2018	Hearing	21-12-2020	R.B.Rampure	N.N.Jahagirdar.
15	M.C.236/2018	Argument	21-12-2020	N.N.Jahagirdar.	J.S.Bhesnoor
Second Session (02.45pm to 05.45pm)					
01.	M.C.197/2019	Evidence.	21-12-2020	Lingaraju.M.G.	S.S.Gola.
02.	M.C.293/2019	A.D.R.	21-12-2020	S.M.Badiger.	S.S.Patil.
03	M.C.127/2019	Evidence	21-12-2020	Basavaraj.R.Aggi.	S.J.J.
04	M.C.29/2018	Cross.of.Pw.1	21-12-2020	S.N.Padshetty.	B.C.Chavhan.
05	M.C.166/2020	Steps.	21-12-2020	Suryakant.S.G.	--
06	G&wc.03/2018	Argument	21-12-2020	M.Mahantesh.	C.R.Pawadshetty.

**District Judge,
Family Court, Kalaburagi.**